Legislative Wrap 17th Lok Sabha (2019-2024)

The final session of the 17th Lok Sabha ended on February 10, 2024. During the term of the 17th Lok Sabha, Parliament passed 221 Bills – 42 Bills related to budgets, and 179 other Bills. At the end of this period, 20 Bills remain pending in Rajya Sabha. Four Bills will lapse on the dissolution of Lok Sabha. One of these Bills have been passed by one House.

Bills passed by Parliament during the term of the 17th Lok Sabha

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Bills Other than Finance and Appropriation Bills
The Special Economic Zones (Amendment) Bill, 2019
The Jammu and Kashmir Reservation (Amendment) Bill, 2019
The Homoeopathy Central Council (Amendment) Bill, 2019
The Central Educational Institutions (Reservation in Teachers' Cadre) Bill, 2019
The Indian Medical Council (Amendment) Bill, 2019
The Aadhaar and Other Laws (Amendment) Bill, 2019
The Dentists (Amendment) Bill, 2019
The Central Universities (Amendment) Bill, 2019
The National Investigation Agency (Amendment) Bill, 2019
The New Delhi International Arbitration Centre Bill, 2019
The Protection of Human Rights (Amendment) Bill, 2019
The Right to Information (Amendment) Bill, 2019
The Banning of Unregulated Deposit Schemes Bill, 2019
The Muslim Women (Protection of Rights on Marriage) Bill, 2019
The Companies (Amendment) Bill, 2019
The Arbitration and Conciliation (Amendment) Bill, 2019
The Protection of Children from Sexual Offences (Amendment) Bill, 2019
The Insolvency and Bankruptcy Code (Amendment) Bill, 2019
The Unlawful Activities (Prevention) Amendment Bill, 2019
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2019
The Code on Wages, 2019
The Repealing and Amending Bill, 2019
The Motor Vehicles (Amendment) Bill, 2019
The National Medical Commission Bill, 2019
The Consumer Protection Bill, 2019
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2019
The Jammu and Kashmir Reorganisation Bill, 2019
The Supreme Court (Number of Judges) Amendment Bill, 2019
The Jallianwala Bagh National Memorial (Amendment) Bill, 2019
The Transgender Persons (Protection of Rights) Bill, 2019
The National Institute of Design (Amendment) Bill, 2019
The Chit Funds (Amendment) Bill, 2019
The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and
Advertisement) Bill, 2019
The Special Protection Group (Amendment) Bill, 2019

Niranjana S Menon niranjana@prsindia.org

February 10, 2024

Bills Other than Finance and Appropriation Bills The Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019 The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Bill, 2019 The Taxation Laws (Amendment) Bill, 2019 The Recycling of Ships Bill, 2019 The Arms (Amendment) Bill, 2019 The Citizenship (Amendment) Bill, 2019 The International Financial Services Centres Authority Bill, 2019 The Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019 The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019 The Direct Tax Vivad se Vishwas Bill, 2020 The Central Sanskrit Universities Bill, 2019 The National Commission for Indian System of Medicine Bill, 2019 The National Commission for Homoeopathy Bill, 2019 The Aircraft (Amendment) Bill, 2020 The Institute of Teaching and Research in Ayurveda Bill, 2020 The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020 The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Bill, 2020 The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Bill, 2020 The Salaries and Allowances of Ministers (Amendment) Bill, 2020 The Epidemic Diseases (Amendment) Bill, 2020 The Homoeopathy Central Council (Amendment) Bill, 2020 The Indian Medicine Central Council (Amendment) Bill, 2020 The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2020 The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020 The Companies (Amendment) Bill, 2020 The Rashtriya Raksha University Bill, 2020 The National Forensic Sciences University Bill, 2020 The Essential Commodities (Amendment) Bill, 2020 The Banking Regulation (Amendment) Bill, 2020 The Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, 2020 The Bilateral Netting of Qualified Financial Contracts Bill, 2020 The Occupational Safety, Health And Working Conditions Code, 2020 The Code on Social Security, 2020 The Industrial Relations Code, 2020 The Foreign Contribution (Regulation) Amendment Bill, 2020 The Jammu and Kashmir Official Languages Bill, 2020 The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019 The Mineral Laws (Amendment) Bill, 2020 The Major Port Authorities Bill, 2020 The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021 The Arbitration and Conciliation (Amendment) Bill, 2021 The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021 The Medical Termination of Pregnancy (Amendment) Bill, 2020 The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021 The Insurance (Amendment) Bill, 2021

The Mines and Minerals (Development and Regulation) Amendment Bill, 2021

Bills Other than Finance and Appropriation Bills The National Commission for Allied and Healthcare Professions Bill, 2020	
The Government of National Capital Territory of Delhi (Amendment) Bill, 2021	
The National Bank for Financing Infrastructure and Development Bill, 2021	
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019	
The Marine Aids to Navigation Bill, 2021	
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021	
The Factoring Regulation (Amendment) Bill, 2020	
The Inland Vessels Bill, 2021	
The Insolvency and Bankruptcy Code (Amendment) Bill, 2021	
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021	
The Coconut Development Board (Amendment) Bill, 2021	
The Essential Defence Services Bill, 2021	
The Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021	
The Limited Liability Partnership (Amendment) Bill, 2021	
The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021	
The Tribunals Reforms Bill, 2021	
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021	
The Central Universities (Amendment) Bill, 2021	
The Taxation Laws (Amendment) Bill, 2021	
The General Insurance Business (Nationalisation) Amendment Bill, 2021	
The Constitution (One Hundred and Twenty-seventh Amendment) Bill, 2021	
The National Commission for Homoeopathy (Amendment) Bill, 2021	
The National Commission for Indian System of Medicine (Amendment) Bill, 2021	
The Farm Laws Repeal Bill, 2021	
The Dam Safety Bill, 2019	
The Assisted Reproductive Technology (Regulation) Bill, 2020	
The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021	
The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021	
The Delhi Special Police Establishment (Amendment) Bill, 2021	
The Central Vigilance Commission (Amendment) Bill, 2021	
The Surrogacy (Regulation) Bill, 2019	
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021	
The Election Laws (Amendment) Bill, 2021	
The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 20	21
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022	
The Delhi Municipal Corporation (Amendment) Bill, 2022	
The Constitution (Scheduled Tribes) Orders (Amendment) Bill, 2022	
The Criminal Procedure (Identification) Bill, 2022	
The Indian Antarctic Bill, 2022	
The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill,	2022
The National Anti-Doping Bill, 2021	
The Family Courts (Amendment) Bill, 2022	
The Central Universities (Amendment) Bill, 2022	
The Wild Life (Protection) Amendment Bill, 2021	
The Energy Conservation (Amendment) Bill, 2022	
The New Delhi International Arbitration Control (Amondment) Dill 2000	

The New Delhi International Arbitration Centre (Amendment) Bill, 2022

Bills Other than Finance and Appropriation Bills

The Anti-Maritime Piracy Bill, 2019 The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022 The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022 The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022 The Competition (Amendment) Bill, 2022 The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022 The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022 The Cinematograph (Amendment) Bill, 2023 The Biological Diversity (Amendment) Bill, 2021 The Multi-State Co-operative Societies (Amendment) Bill, 2022 The Jan Vishwas (Amendment of Provisions) Bill, 2022 The Forest (Conservation) Amendment Bill, 2023 The Mines and Minerals (Development and Regulation) Amendment Bill, 2023 The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023 The Mediation Bill, 2021 The Registration of Births and Deaths (Amendment) Bill, 2023 The Government of National Capital Territory of Delhi (Amendment) Bill, 2023 The Inter-Services Organisations (Command, Control and Discipline) Bill, 2023 The National Dental Commission Bill, 2023 The National Nursing and Midwifery Commission Bill, 2023 The Indian Institutes of Management (Amendment) Bill, 2023 The Coastal Aquaculture Authority (Amendment) Bill, 2023 The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023 The Digital Personal Data Protection Bill, 2023 The Anusandhan National Research Foundation Bill, 2023 The Pharmacy (Amendment) Bill, 2023 The Integrated Goods and Services Tax (Amendment) Bill, 2023 The Central Goods and Services Tax (Amendment) Bill, 2023 The Constitution (One Hundred Twenty-Eighth Amendment) Bill, 2023 The Advocates (Amendment) Bill, 2023 The Jammu and Kashmir Reservation (Amendment) Bill, 2023 The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023 The Repealing and Amending Bill, 2022 The Central Universities (Amendment) Bill, 2023 The Post Office Bill, 2023 The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023 The Government of Union Territories (Amendment) Bill, 2023 The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023 The Central Goods and Services Tax (Second Amendment) Bill, 2023 The Provisional Collection of Taxes Bill, 2023 The Press and Registration of Periodicals Bill, 2023 The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023 The Bhartiya Nyaya (Second) Sanhita, 2023 The Bhartiya Nagarik Suraksha (Second) Sanhita, 2023 The Bharatiya Sakshya (Second) Bill, 2023 The Telecommunications Bill, 2023

Bills Other than Finance and Appropriation Bills

The Water (Prevention and Control of Pollution) Amendment Bill, 2024 The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024 The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023 The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023 The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024 The Public Examinations (Prevention of Unfair Means) Bill, 2024

Finance and Appropriation Bills

The Finance Bill (No. 2), 2019 The Appropriation (No. 2) Bill, 2019 The Appropriation (No. 3) Bill, 2019 The Finance Bill, 2020 The Appropriation Bill, 2020 The Appropriation (No. 2) Bill, 2020 The Appropriation (No. 3) Bill, 2020 The Appropriation (No. 4) Bill, 2020 The Jammu and Kashmir Appropriation Bill, 2020 The Jammu and Kashmir Appropriation (No. 2) Bill, 2020 The Jammu and Kashmir Appropriation (No. 3) Bill, 2020 The Jammu and Kashmir Appropriation (No. 4) Bill, 2020 The Finance Bill, 2021 The Appropriation Bill, 2021 The Appropriation (No. 2) Bill, 2021 The Appropriation (No. 3) Bill, 2021 The Appropriation (No. 4) Bill, 2021 The Appropriation (No. 5) Bill, 2021 The Jammu and Kashmir Appropriation Bill, 2021 The Jammu and Kashmir Appropriation (No. 2) Bill, 2021 The Puducherry Appropriation Bill, 2021 The Puducherry Appropriation (Vote on Account) Bill, 2021 The Appropriation Bill, 2022 The Appropriation (No. 2) Bill, 2022 The Appropriation (No. 3) Bill, 2022 The Appropriation (No. 4) Bill, 2022 The Appropriation (No. 5) Bill, 2022 The Finance Bill, 2022 The Jammu and Kashmir Appropriation Bill, 2022 The Jammu and Kashmir Appropriation (No. 2) Bill, 2022 The Finance Bill, 2023 The Appropriation Bill, 2023 The Appropriation (No. 2) Bill, 2023 The Appropriation (No. 3) Bill, 2023 The Appropriation (No. 4) Bill, 2023 The Jammu and Kashmir Appropriation Bill, 2023 The Jammu and Kashmir Appropriation (No. 2) Bill, 2023 The Jammu and Kashmir Appropriation Bill, 2024 The Jammu and Kashmir Appropriation (No. 2) Bill, 2024 The Finance Bill, 2024

Finance and Appropriation Bills

The Appropriation (Vote on Account) Bill, 2024

The Appropriation Bill, 2024

Bills pending in Rajya Sabha at the end of the term of the 17th Lok Sabha

Bills Pending

- The Pesticides Management Bill, 2020
- The Registration of Marriage of Non-Resident Indian Bill, 2019
- The Constitution (125th Amendment) Bill, 2019
- The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019
- The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014
- The Assam Legislative Council Bill, 2013

The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013

The Delhi Rent (Repeal) Bill, 2013

The Registration (Amendment) Bill, 2013

- The Rajasthan Legislative Council Bill, 2013
- The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013
- The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013
- The Tamil Nadu Legislative Council (Repeal) Bill, 2012
- The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011
- The Mines (Amendment) Bill, 2011
- The Indian Medicine and Homoeopathy Pharmacy Bill, 2005
- The Seeds Bill, 2004
- The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001
- The Delhi Rent (Amendment) Bill, 1997
- The Constitution (79th Amendment) Bill, 1992

Bills lapsing at the end of the term of the 17th Lok Sabha

Bills Pending

The Electricity (Amendment) Bill, 2022

The Prohibition of Child Marriage (Amendment) Bill, 2021

The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019

The Inter-State River Water Disputes (Amendment) Bill, 2019

Government Bills withdrawn during the term of the 17th Lok Sabha

Bills Withdrawn

The Indian Medical Council (Amendment) Bill, 1987

The Private Detective Agencies (Regulation) Bill, 2007

- The Pesticide Management Bill, 2008
- The Telecom Regulatory Authority of India (Amendment) Bill, 2008
- The National Commission for Human Resources for Health Bill, 2011

The Indecent Representation of Women (Prohibition) Amendment Bill, 2012

The Indian Medical Council (Amendment) Bill, 2013

Bills Withdrawn

The Allied and Healthcare Professions Bill, 2018

The Cinematograph (Amendment) Bill, 2019

The Code on Social Security, 2019

The DNA Technology (Use and Application) Regulation Bill, 2019

- The Industrial Relations Code Bill, 2019
- The International Financial Services Centres Authority Bill, 2019

The Jammu and Kashmir Reservation (Second Amendment) Bill, 2019

- The Occupational Safety, Health and Working Conditions Code, 2019
- The Personal Data Protection Bill, 2019
- The Banking Regulation (Amendment) Bill, 2020
- The Tribunal Reforms (Rationalisation and Conditions of Service) Bill, 2021
- The Bharatiya Nagarik Suraksha Sanhita, 2023
- The Bharatiya Nyaya Sanhita, 2023
- The Bharatiya Sakshya Bill, 2023

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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